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20.	Uttar Pradesh	State Planning Board	1. Chief Minister (Ex-Officio) 2. Finance Minister (Ex-Officio) 3. Minister 4. Non-Officials 5. Officials 6. Secretary, Planning	— Chairman — Dy. Chairman <i>Members</i> 1 5 (Including one part time) 4 Member-Secretary
21.	West Bengal	State Planning Advisory Board Committee	1. Chief Minister 2. Minister-in-Charge Development and Planning Department 3. Ministers 4. MPs 5. Non-Officials 6. Non-Officials 7. Officials	— Chairman (Ex-Officio) — Vice-Chairman (Ex-Officio) <i>Members</i> 2 (Full time) 1 (Part time) 5 (Full time) 5 (Part time) 2 (Full time)

Central Assistance for the Sunderban Development Project

3537. SHRI INDRAJIT GUPTA: Will the Minister of PLANNING be pleased to state:

(a) whether any Central assistance is being provided for the Sunderban Development Project of the West Bengal Government under the Sixth Plan;

(b) whether Government have sought and obtained any World Bank aid for the said project; and

(c) the main aims and objects of the project?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) No, Sir.

(b) Government have sought aid from the International Fund for Agricultural Development (IFAD). The

IFAD is processing this project for assistance.

(c) The aims and objectives of the project are (i) to improve the agricultural production potential through improved drainage and water control, (ii) to increase cropping intensity by establishing irrigation facilities (iii) to initiate schemes for the systematic development of brackish water Aquaculture, and forestry and (iv) to improve transportation facilities and marketing infrastructure.

Uttarkhand Movement in West Bengal

3538. SHRI A. T. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the "Uttarkhand" movement has been recently stepped up in North Bengal;